

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. C.P. (IB)/455(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.06.2024**

NAME OF THE PARTIES: Growthtree Ventures Private Limited

Vs

Rintac Trading Private Limited

Appearance

For Petitioner: Appearance Not Given

For Respondent: None Present

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List this matter on **29.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//Surbhi//

Sd/-
LAKSHMI GURUNG
Member (Judicial)